

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

21. MA 1699/2020, IA 2094/2020, IA 531/2021
In
C.P (IB) 2285(MB)2018

CORAM: SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 25.03.2021**

NAME OF THE PARTIES: - Nishant Singhal - Applicant
IN THE MATTER OF
Phoenix Arc Pvt. Ltd.
V/s
Deegeee Cotsyn Pvt. Ltd

Section: 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). Ld. Adv. Ms. Ami Jain appeared for the Petitioner. Due to paucity of time list the matter on **28.04.2021**.

Sd/-
RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-
H.P. CHATURVEDI
Member (Judicial)

Dated this the 25th day of March 2021
JD